

for winning the elections in the country?

**Some hon. Members:** No, no.

**Mr. Speaker:** It does not lead us anywhere.

**श्री शिव चन्द्र झा :** पूछना चाहता हूँ कि पी० एल० 480 जो है किस तरह से उसके फंड ग्राम चुनाव में इस्तेमाल नहीं किये गये हैं, और किस तरह से वह भ्रमरीकी साजिश का एक हथकंडा नहीं है? मैं आपसे कहना चाहता हूँ कि पी० जवाहरलाल नेहरू जब पहली बफा भ्रमरीका गये थे तब उनको गेहूँ गिफ्ट में भिजा था लेकिन बाद में भ्रमरीकी साजिश का हथकंडा उस पर लगाया गया। पी० एल० 480 या जो दूसरी मददें मिलती हैं मोटे तौर पर सब भ्रमरीकी साम्राज्यवाद के हथकंडे हैं।

**Mr. Speaker:** You are making a speech.

**श्री रामसेवक यादव :** मैं मंत्री महोदय से जानना चाहूँगा कि क्या इस तरह की भी खबरें मंत्री महोदय को पहुंची हैं कि भ्रमरीका सरकार की ओर से पी० एल० 480 का धन यहां के उद्योगपति श्री बिड़ला के जरिये कांग्रेस को दिया गया है? यदि हां, तो क्या इसकी भी जांच कराई जायेगी?

**Shri Y. B. Chavan:** Personally, I would request the hon. House that making specific allegations against one party is very unfair. Allegations can be made against all political parties. Possibly, you can make allegations against this party, this party can make allegations against other parties.... (Interruption).

**Shri V. Krishnamoorthi:** She has made allegations against our party... (Interruption).

**Shrimati Tarkeshwari Saha:** It is a very wrong statement made by the hon. Member.... (Interruption).

**Mr. Speaker:** Order, order. Question No. 110. Shri Biswanarayan Shastri.

मिजो विद्रोहियों द्वारा मतदान केन्द्रों पर आक्रमण

+

110. श्री बिशनारायण शास्त्री :  
श्री हुकम चन्द कछवाय :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मिजो विद्रोही गत दो महीने से भारी लूट तथा हत्या के कार्यों में लगे हुए हैं ;

(ख) क्या यह सच है कि चुनावों के दौरान उन्होंने कई मतदान केन्द्रों पर आक्रमण किया था ;

(ग) यदि हां, तो पिछले दो महीनों में उन्होंने कितना नुकसान किया और कितनी हत्याएं की ; और

(घ) उनकी गतिविधियों को रोकने के लिये क्या कार्यवाही की गई है ?

गृह-कार्य मन्त्रालय में, राज्य-मन्त्री (श्री बिजय चरण कुमल) : (क) पिछले दो महीनों में मिजो विद्रोहियों द्वारा हत्या तथा लूट मार की कुछ घटनाएं हुई हैं।

(ख) सरकार के पास ऐसी कोई सूचना नहीं है।

(ग) इस अवधि के दौरान 5 नागरिकों के मारे जाने की सूचना प्राप्त हुई है। 3 शोपों के जल से जाने, एक टाइपराइटर तथा नकद और मूल्यवान वस्तुओं की लूट के रूप में 9,079 रुपये की हानि बर्साई जाती है।

(घ) मिजो विद्रोहियों की गतिविधियों को रोकने के लिये जो कदम उठाये

गये हैं उनमें दल बनाने की योजना को लागू करना तथा सुरक्षा सैनिकों की गश्त को बढ़ाना शामिल है।

**Shri B. N. Shastri:** There are three constituencies in Mizo Hills—Aijal East, Aijal West and Lungleh. So far as my knowledge goes, only one candidate filed his nomination from two constituencies and he was returned uncontested from both the constituencies. The election could not be held in the other two constituencies. May I know from the hon. Minister as to when election in the other two constituencies will be held?

**Shri Vidya Charan Shukla:** It is a matter for the Election Commission to decide.

**Shri Swell:** The other day the Home Minister confirmed in this House that a good number of Mizo rebel prisoners escaped from Aijal Jail. Soon after that there was a news report that more of these rebels had escaped from the Silchar Jail. Almost every day we hear of incidents in Mizo Hills and even this morning we get the news of a police inspector being murdered right in the heart of Aijal which is the hub of our security activities. What I would like to know from the hon. Minister is whether it is not a fact that in the wake of this regrouping of villages in the Mizo Hills the activities of the Mizo rebels have intensified and increased and that this measure, rather than achieve the objective of breaking the backbone of the rebels, is making the Mizo people even more resistant and rebellious.

**Shri Y. B. Chavan:** It is a matter of assessment of the situation. Personally, I do not take the view that the hon. Member is inclined to take. This regrouping system was intended, as a matter of fact, to make the backbone of the resistance movement as such, and if we patiently wait for sometime more and see the regrouping scheme through completely, I am sure this will be found to be successful.

**श्री श्री० पी० त्यागी :** क्या यह सत्य नहीं है कि हमारी गवर्नमेंट ने नागा होस्टाइल्लिज के साथ जो कि देश के साथ विद्रोह कर रहे हैं लगातार बातचीत करके मिजो लोगों को विद्रोह करने के लिए भड़काया है ? इसके अतिरिक्त मैं यह भी जानना चाहता हूँ कि क्या हिल एरियाज में, जो कि थिनली पापुलेटिड हैं, गवर्नमेंट हमेशा के लिए इस प्रकार की रिबैलियन को समाप्त करने के लिए फौजी जवानों को जो कि एक्स-सर्विसमैन हैं या और दूसरे जो खेतिहर लोग हैं जैसे जाट आदि, उनको वहां बसा कर खेती की समस्या को हल करने के साथ साथ वहां विद्रोह की भावना को भी समाप्त करने का विचार रखती है ?

**Shri Y. B. Chavan:** The hon. Member has expressed, in the first part of his question, an opinion as to whether the talks with the Naga rebels have encouraged the Mizo rebels. I personally do not take that view. About the other part of his question, whether we can rehabilitate ex-servicemen in the Mizo areas, it is a suggestion which had been considered before and tried to be implemented in some way. But it has not produced the results very favourably. Even then, it is a suggestion which can be kept in mind.

**Shri S. S. Kothari:** Are there military operations, and, if not, can we not have full-scale military operations?

**Shri Y. B. Chavan:** As I said, certainly there were military operations also. But these military operations cannot be of that nature that we can have against enemies. There are other things also which I mentioned. We must not forget that the Mizo people are our own people.

**Shri Hem Barua:** Sir, the Mizo rebels have intensified their hostile activities of late with arms and ammunition procured from Pakistan and it is also reported that the Mizo hostiles are having their training in

guerilla warfare in camps inside Pakistan territory organised by the Pakistan authorities and, unfortunately, our civil administration has not extended so far into 700 villages in the Mizo Hills district. In the context of that, may I know, since Pakistan has been actively encouraging these people to subvert our sovereignty, why is it that our Home Minister has not considered it desirable to tell the Pakistan authorities that they should demolish these training camps inside their territory and, if that is not done, it will be the painful duty of the hon. Home Minister to ask our Army to march inside Pakistan territory and destroy these camps there? We should be firm about it.

**Shri Y. B. Chavan:** I wish he were the Home Minister or the Defence Minister today to decide that.

As I said, we certainly have taken notice of this and have continuously brought this to the notice of the Pakistan Government which has, unfortunately, denied this fact. In these matters, ultimately, we have to win over our own people and establish peace there. You just cannot start a war on such counts.

**Shri Hem Barua:** Sir, I was completely misunderstood. I did not want the Home Minister to start a war on our people. I wanted him to start a limited war on Pakistan.

**Shri P. Venkatasubbaiah:** Just now, the hon. Minister stated that regrouping of villages has got a socio-economic impact on them. Apart from that, may I know whether sufficient precautions have been taken to end the infiltration of the Mizo rebels in the villages and to avoid troubles there and, if so, what arrangements are being made in that direction?

**Shri Y. B. Chavan:** The Mizo rebels also belong to the people. It is not a question of infiltration. They are from the people. That is the main point that we have to take into account.

**श्री जगन्नाथ राव जोशी :** पाकिस्तान के खुले समर्थन से मिजोज में जो विद्रोह की भावना बड़ी है उसको रोकने के लिए सरकार ने क्या कोई उपाय सोचे हैं ? साथ ही मैं यह भी जानना चाहता हूँ कि पाकिस्तान का यह खुलेआम बरस्ताव क्या ताशकन्द भावना के बिल्कुल विपरीत नहीं है ?

**श्री यशवन्तराव चव्हाण :** इसका उत्तर तो दे दिया गया है । बिल्कुल विपरीत तो है ही, इसमें कोई शक नहीं है ।

#### Mohit Chaudhuri Espionage Case

\*111. **Shri S. M. Banerjee:**

**Shri D. C. Sharma:**

**Shri S. C. Samanta:**

**Shri Madhu Limaye:**

**Shri Indrajit Gupta:**

**Shri Atal Behari Vajpayee:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the inquiries into Mohit Chaudhuri espionage case have been completed; and

(b) if so, the result thereof?

**The Minister of Home Affairs (Shri Y. B. Chavan):** (a) The inquiries are still in progress.

(b) Does not arise.

**Shri S. M. Banerjee:** It has been brought to our notice that in the case of Mohit Chaudhuri and Sunil Das, a case of espionage, one of the ex-members of this House from West Bengal, who has fortunately been defeated this time, was involved. No action was being taken either by the West Bengal Government—not the present West Bengal Government but the past—or by the Centre. I want to know whether an inquiry is being conducted by any Central machinery and if so, what is that machinery.

**Shri Y. B. Chavan:** Is he mentioning Mohit Chaudhuri's case or some other case?